

Dedicated freight corridor project

2710. SHRI HUSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Dedicated Freight Corridor project is expected to result in over 10,000 kilometers of dedicated rail routes over six key corridors, connecting four largest cities in the country, if so, the details thereof; and

(b) whether any targets have been set for completion of these Corridors, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) At present only two Dedicated Freight Corridor (DFC) Projects comprising Eastern DFC (Dankuni-Ludhiana) (1856 kms) and the Western DFC (Jawaharlal Nehru Port Terminal to Dadri) (1503 kms) have been sanctioned.

Eastern DFC and Western DFC are targeted to be completed by December 2019.

Maintenance of requisition registers for HOR quota

2711. SHRI ARVIND KUMAR SINGH: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 3111 dated 19th December, 2014 and Unstarred Question 739 dated 28th November, 2014 and to state:

(a) whether standing orders of Railways can be violated on the pretext of voluminous work involved in maintenance of Requisition Registers for HOR quota;

(b) if so, the rationale therefor;

(c) whether Government had received information in compiled form of HOR quota allocated in Shivganga Express from North Eastern Railway, Varanasi division and Northern Railway, Varanasi Cantt., Lucknow division; and

(d) if so, the reasons for concealing the information and protecting the wrongdoers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) The extant instructions stipulates that all requests received from various sources for release of berths out of Emergency Quota should be preserved for a period of at least three months from the date of journey and accordingly, these requests are preserved for the stipulated period. As such, there is no violation of the instructions issued from Ministry of Railways.

Indian Railways, on an average release Emergency Quota of approximately 65,000 berths/seats per day (approximately 2.39 crore per annum). Hence, it is not practically feasible to collect and compile all such requests as the voluminous work

and manpower involved in this exercise is not likely to give any gainful managerial input commensurate with the work involved.

(c) No, Sir. There are no instructions to furnish the information regarding release of berths out of Emergency Quota in compiled form.

(d) Does not arise.

Railway lines in Odisha

2712. SHRI BHUPINDER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways would consider expediting survey of new railway lines from Nuapada to Nawarangpur *via* Komana, Kariar, Boden, Sitapadi, Golmunda and Dharamgarh;

(b) the status of Sambalpur to Behrampur *via* Boudh and Kandhamal, Bhanja Nagar and Aska railway line;

(c) by when it would take to start work on Langigarh-Junagarh railway route to be extended to Jeypore; and

(d) the status and details of projects received from Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Nuapada is already connected to Kantabanji by a Railway line and a survey for new line between Kantabanji & Jeypore *via* Navarangpur has been taken up.

(b) Field survey has been completed and preparation of Abstract Estimate taken up.

(c) A Survey for extension of Lanjigarh-Junagarh Railway line to Jeypore, Malkangiri and Bhadrachalam has been taken up. However, no time-frame can be fixed for sanction of this project as Railways have huge throwforward of ongoing projects.

(d) Representations, both formal as well as informal, from various organizations, users, elected representatives, etc. are received from time to time at various levels in Railways, including Divisional Headquarters, Zonal Headquarters and Railway Board. A centralized compendium of such representations is not maintained. However, due attention is given to the suggestions, subject the overall availability of resources and practicability of their implementation and feedback on the implementation or otherwise of the suggestions made by public representatives is normally given to them.